

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 294  
ANSWERED ON 04/02/2025**

**REMOVAL OF WORKERS FROM MGNREGS**

**294. SHRI S VENKATESAN:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of number of workers were removed from the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) registry during the financial years 2022-23 and 2023-24, State-wise; and**
- (b) the reasons for such removal?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand-driven wage employment scheme and the responsibility of implementation of the scheme is vested with the Government of concerned States/UTs. Updation/deletion of Job Cards is a regular exercise conducted by the States/UTs. However, while deleting/ removing workers/Job cards, States/UTs have to ensure compliance with provisions of the Act and ensure that no job card of deserving or eligible household is deleted/cancelled. States/UTs-wise details of number of active workers deleted/cancelled from Mahatma Gandhi NREGS during the financial years 2022-23 and 2023-24 is given at Annexure.**

**(b): A total of 86,17,887 and 68,86,532 active workers have been deleted/cancelled during the Financial Year 2022-23 and 2023-24 respectively, for reasons such as fake/duplicate/incorrect job card, family shifted out of Gram Panchayat permanently, Village becomes classified as urban etc.**

**Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No. 294 dated 04.02.2025**

<b>States/UTs-wise details of number of active workers deleted/cancelled from Mahatma Gandhi NREGS during the financial years 2022-23 and 2023-24</b>			
<b>Sl. No.</b>	<b>State/UTs</b>	<b>2022-2023</b>	<b>2023-2024</b>
		<b>Active Workers</b>	<b>Active Workers</b>
<b>1</b>	<b>Andaman And Nicobar</b>	<b>11</b>	<b>17</b>
<b>2</b>	<b>Andhra Pradesh</b>	<b>485757</b>	<b>360840</b>
<b>3</b>	<b>Arunachal Pradesh</b>	<b>8315</b>	<b>17008</b>
<b>4</b>	<b>Assam</b>	<b>166823</b>	<b>315937</b>
<b>5</b>	<b>Bihar</b>	<b>1403802</b>	<b>237655</b>
<b>6</b>	<b>Chhattisgarh</b>	<b>274534</b>	<b>595205</b>
<b>7</b>	<b>Dadra and Nagar Haveli and Daman and Diu</b>	<b>0</b>	<b>2</b>
<b>8</b>	<b>Goa</b>	<b>4</b>	<b>6</b>
<b>9</b>	<b>Gujarat</b>	<b>201611</b>	<b>258451</b>
<b>10</b>	<b>Haryana</b>	<b>10016</b>	<b>7089</b>
<b>11</b>	<b>Himachal Pradesh</b>	<b>25399</b>	<b>41045</b>
<b>12</b>	<b>Jammu And Kashmir</b>	<b>44227</b>	<b>108263</b>
<b>13</b>	<b>Jharkhand</b>	<b>344051</b>	<b>242883</b>
<b>14</b>	<b>Karnataka</b>	<b>376577</b>	<b>225536</b>
<b>15</b>	<b>Kerala</b>	<b>14863</b>	<b>51335</b>
<b>16</b>	<b>Ladakh</b>	<b>3243</b>	<b>1488</b>
<b>17</b>	<b>Lakshadweep</b>	<b>0</b>	<b>0</b>
<b>18</b>	<b>Madhya Pradesh</b>	<b>790419</b>	<b>1627427</b>
<b>19</b>	<b>Maharashtra</b>	<b>195146</b>	<b>102843</b>
<b>20</b>	<b>Manipur</b>	<b>16740</b>	<b>33268</b>
<b>21</b>	<b>Meghalaya</b>	<b>9675</b>	<b>60233</b>
<b>22</b>	<b>Mizoram</b>	<b>5587</b>	<b>8802</b>
<b>23</b>	<b>Nagaland</b>	<b>8802</b>	<b>13507</b>
<b>24</b>	<b>Odisha</b>	<b>694696</b>	<b>436230</b>
<b>25</b>	<b>Puducherry</b>	<b>309</b>	<b>325</b>
<b>26</b>	<b>Punjab</b>	<b>107228</b>	<b>33404</b>
<b>27</b>	<b>Rajasthan</b>	<b>352408</b>	<b>727700</b>
<b>28</b>	<b>Sikkim</b>	<b>1067</b>	<b>2195</b>
<b>29</b>	<b>Tamil Nadu</b>	<b>233543</b>	<b>270860</b>
<b>30</b>	<b>Telangana</b>	<b>415200</b>	<b>121422</b>
<b>31</b>	<b>Tripura</b>	<b>15820</b>	<b>49765</b>
<b>32</b>	<b>Uttar Pradesh</b>	<b>1448978</b>	<b>806253</b>
<b>33</b>	<b>Uttarakhand</b>	<b>22951</b>	<b>43291</b>
<b>34</b>	<b>West Bengal</b>	<b>940085</b>	<b>86247</b>
<b>Total</b>		<b>8617887</b>	<b>6886532</b>

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